

राष्ट्रीय कम्पनी विधि न्यायाधिकरण,  
इलाहाबाद खण्डपीठ  
(National Company Law Tribunal)  
(Bench: Allahabad)

सी० पी० नं०/CA No. 119/ALD/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . १८.०९.२०१७ को सुनवाई  
का उपस्थिति-सह-आदेश पत्रक:

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON-18.09.2017

कम्पनी का नाम :

NAME OF THE COMPANY: Diksha Traders Pvt Ltd

कम्पनी अधिनियम की धारा :

SECTION OF THE COMPANIES ACT: 230/232 of the companies Act of 2013

क्रम संख्या Sr. No.	नाम Name	पदनाम Designation	प्रतिनिधित्व Representation	हस्ताक्षर Signature
1	MR. ARUN SAXENA	(ADV.)	{	Petitioners/ Applicants
2	MS. NALINI	(ADV.)		

CA(CAA) No.119/ALD/2017

Sh. Arun Saxena, Advocate for the petitioner company. The present petition is filed as first stage motion petition seeking demerger of transferor applicant company Diksha Traders Pvt. Ltd. with the resulting company Navya Benchers.

Argument in respect of the present company application are heard. The order is reserved.

\_\_\_\_\_ Sd \_\_\_\_\_

Dated: 18.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by:  
Kavya Prakash